

The Industrial Finance Corporation of India, which is the main credit institution for the development of industry, granted the following loans in the years 1956-57 and 1957-58:—

Name of the firm	Description of the item (s) manufactured	Amount of financial assistance
1956-57		Rs.
(1st July 1956 to 30th June 1957)		
NIL		
1957-58		
(1st July 1957 to 30th June 1958)		
1. West Coast Paper Mills Ltd., Dandeli, District Mysore.	White printing, writing paper and M.G. draft paper	50,00,000
2. Northern India Paper Mills Ltd., Meerut City (U.P.)	Writing, printing and wrapping paper	1,00,00,000
In addition the Corporation has with Government approval guaranteed deferred payments for imported machinery in the following cases:		
1. Northern India Paper Mills, Ltd., Meerut		1.79 crores
2. Mandya National Paper Mills Ltd., Mandya, Mysore.		1.82 crores

TRADE DELEGATION LED BY SHRI SATISH CHANDRA

*333. { SHRI V. K. DHAGE:
SHRI AKBAR ALI KHAN:
SHRI V. PRASAD RAO:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the delegation led by Shri Satish Chandra, Deputy Minister, has returned from a recent tour of Europe; and

(b) if so, which countries they visited and whether they have submitted any report on their tour?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) Yes, Sir.

(b) The delegation visited Czechoslovakia, Poland, the U.S.S.R., Yugoslavia, Rumania, Bulgaria, Hungary and East Germany and has submitted its report.

EVACUEE PROPERTY IN HISSAR

*334. SHRI JUGAL KISHORE: Will the Minister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) whether Government are aware that many evacuee houses and plots are lying vacant in the village in district Hissar, Punjab;

(b) whether Government propose to allot these evacuee properties to displaced persons or to sell them by auction; and

(c) what are the reasons for which these houses and plots have not been allotted or sold so far?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) to (c). The information has been called for from the Punjab Government, but has not been received. It will be laid on the Table of the Sabha in due course.

INDO-PAKISTAN MEETING AT OFFICIAL LEVEL TO DISCUSS THE SEALING OFF TRIPURA-EAST PAKISTAN BORDER BY PAKISTAN

*335. { DR. R. P. DUBE:
SHRI V. K. DHAGE:

Will the PRIME MINISTER be pleased to state: